

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3450  
ANSWERED ON:04.08.2014  
INDIA - IRAN GAS PIPELINE  
Ghubaya Shri Sher Singh;Owaisi Shri Asaduddin

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government is considering an underground natural gas pipeline between India and Iran passing through Afghanistan and Pakistan to be terminated at Fazilka in Punjab;
- (b) if so, the details thereof along with steps taken by the government for formation of Special Purpose Vehicle and number of companies shortlisted for the said project;
- (c) the quantum of land required for setting up its Terminal Point at Fazilka along with the employment likely to be generated, especially at Terminal Point;
- (d) whether the interests of local people are being taken care of; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) and (b). India is pursuing the Turkmenistan-Afghanistan-Pakistan-India (TAPI) Pipeline Project to receive Natural Gas supply from the Yolotan Osman (Galkynysh) fields in Turkmenistan. The landfall point of the pipeline in India will be at Fazilka (Punjab). The Gas Pipeline Framework Agreement (GPFA) and Inter Governmental Agreement (IGA) have been signed amongst the four member countries in December, 2010. Company level bilateral Gas Sales and Purchase Agreements have been signed between each of the gas buyers and the seller. Pursuant to the signing of Transaction Advisory Services Agreement (TASA) between the four entities (3 Buyers and the Seller) and Asian Development Bank (ADB) on 19.11.2013, ADB was appointed the Transaction Advisor.

It was agreed to constitute a Special Purpose Vehicle (TAPI Ltd.) to carry out pre-project activities and to finalize an appropriate consortium leader for the Project. The Government of India approved the proposal for formation of SPV (TAPI Ltd.) for the TAPI Pipeline Project and permitted GAIL to join the SPV.

Based on the recommendations of the commercial and legal consultants, on the legal and corporate structure of the consortium, a decision to incorporate TAPI Limited at Jersey was taken in February, 2014 among the Transaction Advisor (ADB) and the four member countries.

(c) to (e) The specific questions related to land requirement at Fazilka and manpower employment etc. would become known only after the basic engineering / Front End Engineering & Design (FEED) study has been completed.